

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 27th June, 2024

No.HC.VII-05/2023 / **5530** /A. Shri Sintu Ali, Process Server, Office of the Chief Judicial Magistrate, Karbi Anglong, is transferred against the vacant post of Process Server in the Office of the Presiding Officer, MACT No.2, Kamrup (M), Guwahati.

N.B. The concerned employee will not be entitled to claim TA and DA as the transfer is made on his request.

By Order,
Sd/-Utpal Rajkhowa
REGISTRAR (VIGILANCE)

Memo No.HC.VII-05/2023 / **5531 - 5540** /A.

Dated 27.06.2024

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. The Presiding Officer, MACT No.2, Kamrup (M), Guwahati for information and necessary action.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
5. The Chief Judicial Magistrate, Karbi Anglong. He is requested to release Shri Sintu Ali, Process Server, in order to enable him to join at his new place of posting immediately.
6. The Joint Registrar (_____), Gauhati High Court, Guwahati.
7. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati.
8. The Project Manager, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website.
9. The CA to Registrar General/ Registrar (Vigilance)/Registrar (Admn.)/Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
10. Shri Sintu Ali, Process Server, Office of the Chief Judicial Magistrate, Karbi Anglong.


REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI